

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH : ALLAHABAD

ORIGINAL APPLICATION NO.186 OF 1998  
ALLAHABAD THIS THE 7TH DAY OF MAY, 2004

HON'BLE MR. JUSTICE S. R. SINGH, VICE-CHAIRMAN  
HON'BLE MR. D. R. TIWARI, MEMBER-A

Lakhan Lal Pathak,  
aged about 47 years,  
S/o Shri Radhe Lal Pathak,  
R/o Village & post-Tarichar Kalan,  
District-Teekamgarh. ....Applicant  
( By Advocate Shri Rakesh Verma )

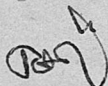
Versus

1. Union of India,  
through the General Manager,  
Central Railway Chhatrapati Shivaji  
Terminus, Mumbai V.T.
2. The Divisional Railway Manager,  
Central Railway, Jhansi.
3. The Assistant Engineer,  
Central Railway, Jhansi. ....Respondents  
( By Advocate Sri D.C. Saxena )

ORDER

HON'BLE MR. JUSTICE S. R. SINGH, VICE-CHAIRMAN


The O.A. was instituted at the stage of issuance of chargesheet seeking quashment of the chargesheet dated 30.05.1995. However, during the pendency of the O.A. the disciplinary proceedings came to be concluded resulting in an order of removal from service dated 13.02.2003 against which the applicant has already

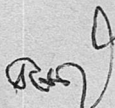




preferred an appeal.

2. In that view Shri R. Verma learned counsel  
for the applicant has rightly and fairly submitted  
that the O.A. may be dismissed as not pressed. <sup>2</sup> *Dismissed accordingly.* No  
costs.

  
Member-A

  
Vice-Chairman

/Neelam/